

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 25**  
TO BE ANSWERED ON THE 04<sup>TH</sup> FEBRUARY, 2025

**E-NAM PLATFORM**

\*25. SHRI DILESHWAR KAMAIT:  
SHRI NABA CHARAN MAJHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the total number of agricultural markets (mandis) currently linked to the National Agriculture Market (e-NAM) platform, along with the trading volumes thereof including the value of transactions made by them, State-wise;
- (b) the manner in which the Government is encouraging small and marginal farmers of the country to actively participate in the e-NAM platform especially those in rural areas of Maharashtra like Jalgaon district along with the number of such farmers registered and actively trading in the said platform;
- (c) whether any assessment has been conducted regarding inter-State trade volume through e-NAM during the last three years, if so, the details thereof and the steps taken by the Government to address the issues faced by the farmers in accessing the said platform along with the logistical challenges such as transportation and warehousing in the country, State-wise particularly in Maharashtra including Jalgaon district;
- (d) whether the Government proposes to expand the scope of e-NAM in terms of integration of more new textiles products, value added services and new technological features like AI based pricing mechanism for better price discovery in the country, State-wise including Maharashtra;
- (e) if so, the details thereof along with the timeline fixed for the same; and
- (f) the details of the proposed expansions and the manner in which they will benefit farmers particularly those living in Maharashtra especially in Jalgaon district in enhancing market access?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (f): A statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 25 FOR 04<sup>TH</sup> FEBRUARY, 2025 REGARDING E-NAM PLATFORM.**

(a) : As on 31st December, 2024, the state-wise details of agricultural markets (mandis) linked to the National Agriculture Market (e-NAM) platform, along with the state-wise details of trading volumes and value of transactions is at **Annexure-I**.

(b) : Various measures have been taken to increase farmer's enrollment, including small and marginal farmers, and their participation in trading of agri. commodities through e-NAM platform. These include facility of online registration by farmers through e-NAM Portal and through mobile app (available on Android and iOS platform), training programs and toll-free number 18002700224 to assist farmers, including in registration & trading process.

As on 31<sup>st</sup> December, 2024, 12.3 Lakh farmers have been registered out of which 3 Lakh farmers are doing trade through e-NAM platform in Maharashtra. In Jalgaon district, 37,903 farmers have been registered under e-NAM out of which 1170 farmers have traded through e-NAM platform, with total 42404 transactions on the portal till date.

(c): Inter-state trade volumes as recorded in e-NAM during the last 03 years is as follow:-

Year	Trade Volume (in Qtls)
2022-23	7990.23
2023-24	179923.09
2024-25(31st Dec-24)	35956.09

The following steps have been taken by the Government to continuously promote the e-NAM platform:-

- (i) Farmgate Module enables the farmers to upload lot-wise details of their produce with picture/quality parameters and avail the bidding facility for trade on e-NAM, without the need to physically bring the produce to the mandis.
- (ii) e-NAM mobile App. is available in 12 languages make it more accessible & user friendly.
- (iii) FPO trading module has been launched whereby FPOs can trade their produce from their collection center/ premise without bringing the produce to APMC.

- (iv) Warehouse based trading module is provided in e-NAM to facilitate trade from warehouses based on e-NWR.
- (v) Integration with AGMARKNET platform: Farmer can access the prevailing commodity prices & arrival information of e-NAM mandi as well as non e-NAM mandi on e-NAM mobile app. prior to even going to the mandi.

(d) to (f) Based on the request received from State Government Departments/ State Agri. Marketing Boards, the tradable parameters for respective commodities are finalized. As of 31<sup>st</sup> Dec 2024, tradable parameters for 221 commodities were made for online auction on the e-NAM platform which also includes Silk Cocoon, Cotton, and Raw Jute. This is an ongoing process.

The existing e-NAM platform is being upgraded to make the platform more efficient. With the ongoing development of eNAM 2.0, the platform will not only strengthen its current digitized trade operations but also facilitate the onboarding of various value chain participants, allowing them to seamlessly integrate their operations and collaborate in planning, implementing, and managing the flow of commodities, services, and information throughout the value chain. eNAM 2.0 is envisioned to be an Open Digital Platform enabling forward and backward linkages.

As on 31<sup>st</sup> December, 2024, in 04 mandis of Jalgaon district of Maharashtra have been integrated with e-NAM platform and availing benefits under the said scheme.

**Annexure-I**

State-wise mandis linked on e-NAM platform along with the details of trade volume and value (Since inception & upto 31<sup>st</sup> December, 2024)

State	No. of Mandis integrated	Trade Volume		Trade Value (Rs. Cr)
		Trade Volume (In Lakh MT)	In numbers for commodities traded in unit counts	
Andaman And Nicobar Islands	1	0	0	0
Andhra Pradesh	33	83.035	0	54,958.21
Assam	3	16.90(Ton)	0	0.035
Bihar	20	0.033	1,58,700	14.444
Chandigarh	1	7.351	0	1,496.55
Chhattisgarh	20	11.876	0	2,465.61
Goa	7	0.003	3,80,458	2.082
Gujarat	144	26.498	0	10,536
Haryana	108	330.938	0	1,07,045
Himachal Pradesh	38	4.397	0	1,668.29
Jammu And Kashmir	17	1.64	26,850	1,030.68
Jharkhand	19	0.321	5,269	62.312
Karnataka	5	2.126	0	1,565.93
Kerala	6	0.007	0	2.383
Madhya Pradesh	139	96.121	0	32,132.68
Maharashtra	133	50.677	0	18,893.51
Nagaland	19	0.01	0	4.621
Odisha	66	18.835	39,35,32,840	4,864.02
Puducherry	2	0.506	0	187.081
Punjab	79	40.764	0	13,341.30
Rajasthan	166	250.849	93,74,024	1,03,437.40
Tamil Nadu	157	25.895	2,53,85,503	0
Telangana	57	71.007	0	6,764.36
Tripura	7	8.83(Ton)	0	25,772.89
Uttar Pradesh	125	71.068	0	0.059
Uttarakhand	20	7.43	0	13,624.23
West Bengal	18	0.858	97,100	1,175.26
Total	1,410	1,102.25	42,89,60,744	175.604

\*\*\*\*